

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
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Report on :04-01-2025

**Date : 04.01.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	516/2025	04.01.2025	ABLAPL-14906/2024	B SINGH	C.O.		Order Dtd. 2025-01-02		(Seat No-)
2	517/2025	04.01.2025	ABLAPL-14909/2024	B SINGH	C.O.		Order Dtd. 2025-01-02		(Seat No-)
3	518/2025	04.01.2025	WP (C) - 30737/2024	GYANEDRA KUMAR TRIPATHY	C.O.		Order Dtd. 2025-01-03	WRIT BRANCH-6	(Seat No-26)
4	519/2025	04.01.2025	BLAPL-12646/2024	D SAMAL	C.O.		Order Dtd. 2025-01-02		(Seat No-26)
5	520/2025	04.01.2025	ABLAPL-12435/2024	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-26)
6	521/2025	04.01.2025	ABLAPL-15008/2024	BIBHUDUTTA BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-26)
7	522/2025	04.01.2025	ABLAPL-15003/2024	SUBRAT KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-26)
8	523/2025	04.01.2025	ABLAPL-15000/2024	AK JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-26)
9	524/2025	04.01.2025	ABLAPL-15007/2024	AK JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-1	(Seat No-2)
10	525/2025	04.01.2025	ABLAPL-15004/2024	BK MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-2)
11	526/2025	04.01.2025	ABLAPL-	AK NAYAK	C.O.	COURT	Order	BAIL-2	(Seat

			11865/2024			NO. 2 OLD	Dtd. 2025-01- 02		No- 10)
12	527/2025	04.01.2025	ABLAPL- 11756/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02	BAIL-1	(Seat No-2)
13	528/2025	04.01.2025	ABLAPL- 13423/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02		(Seat No-2)
14	530/2025	04.01.2025	ABLAPL- 13171/2024	MK PRADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Seat No-2)
15	531/2025	04.01.2025	BLAPL- 12945/2024	P.K.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02		(Seat No-2)
16	533/2025	04.01.2025	BLAPL- 12943/2024	C.DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02	BAIL-2	(Seat No-7)
17	550/2025	04.01.2025	WP (C) - 20125/2012	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02	WRIT BRANCH-4	(Seat No- 37)
18	557/2025	04.01.2025	CRLMC- 2103/2017	SRIKANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23	CRIMINAL MISC	(Seat No-6)
19	569/2025	04.01.2025	BLAPL- 12903/2024	SURYA KANTA PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02		(Seat No-6)
20	570/2025	04.01.2025	WP (C) - 24947/2024	L. D. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-02- 17		(Seat No-6)
21	571/2025	04.01.2025	BLAPL- 12724/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 5	Order Dtd. 2025-01- 02		(Seat No-6)
22	572/2025	04.01.2025	WP (C) - 31571/2024	S. DAS	C.O.	COURT NO. 5	Order Dtd. 2025-01- 02	WRIT BRANCH-8	(Seat No- 39)
23	573/2025	04.01.2025	WP (C) - 31376/2024	M. R. ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2025-01- 02	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
24	574/2025	04.01.2025	WP (C) - 30835/2024	M. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-01- 02	WRIT BRANCH-6	(Seat No- 36)

25	575/2025	04.01.2025	TRP (C) - 400/2024	P BASTIA	C.O.	COURT NO. 16	Order Dtd. 2025-02- 10		(Seat No- 36)
26	576/2025	04.01.2025	BLAPL- 12994/2024	SUVENDU BARIK	C.O.	COURT NO. 16	Order Dtd. 2025-01- 03	BAIL-2	(Seat No-9)
27	577/2025	04.01.2025	WP (C) - 25657/2024	M.JATI	C.O.	COURT NO. 16	Order Dtd. 2025-01- 02		(Seat No-9)
28	578/2025	04.01.2025	BLAPL- 12920/2024	H. K. PATRA	C.O.	COURT NO. 16	Order Dtd. 2025-01- 02		(Seat No-9)
29	579/2025	04.01.2025	WP (C) - 32060/2024	B. K. DALI	C.O.	COURT NO. 16	Order Dtd. 2025-02- 10		(Seat No-9)
30	580/2025	04.01.2025	TRP (C) - 401/2024	P BASTIA	C.O.	COURT NO. 16	Order Dtd. 2025-02- 10		(Seat No-9)
31	581/2025	04.01.2025	WP (C) - 32900/2024	M. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2025-01- 02		(Seat No-9)
32	582/2025	04.01.2025	BLAPL- 12935/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-01- 03	BAIL-2	(Seat No- 12)
33	583/2025	04.01.2025	WP (C) - 33008/2024	P. B. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2025-01- 02	WRIT BRANCH-1	(Seat No-2)
34	584/2025	04.01.2025	BLAPL- 13007/2024	JR BISWAL	C.O.	COURT NO. 16	Order Dtd. 2025-01- 03	BAIL-2	(Seat No- 10)
35	585/2025	04.01.2025	WP (C) - 32769/2024	P. K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-01- 02	WRIT BRANCH-3	(Seat No- 12)
36	586/2025	04.01.2025	CRLMC- 4874/2024	J MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025-01- 10		(Seat No- 12)
37	587/2025	04.01.2025	BLAPL- 9771/2024	A. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01- 03		(Seat No- 12)
38	588/2025	04.01.2025	BLAPL- 12996/2024	J BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-	BAIL-1	(Seat No-1)

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39	589/2025	04.01.2025	WP (C) - 32371/2024	C. RANA	C.O.	COURT NO. 15	Order Dtd. 2025-01- 02	WRIT BRANCH-4	(Seat No- 19)
40	591/2025	04.01.2025	CRLMC- 4862/2024	S. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01- 02		(Seat No- 19)
41	592/2025	04.01.2025	BLAPL- 12991/2024	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01- 03		(Seat No- 19)
42	594/2025	04.01.2025	WP (C) - 32369/2024	C. RANA	C.O.	COURT NO. 15	Order Dtd. 2025-01- 02		(Seat No- 19)
43	595/2025	04.01.2025	WP (C) - 31093/2024	G. S. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01- 03	WRIT BRANCH-1	(Seat No-1)
44	596/2025	04.01.2025	WP (C) - 32286/2024	H. K. MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2025-01- 02	WRIT BRANCH-5	(Seat No- 32)
45	597/2025	04.01.2025	BLAPL- 12999/2024	N SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01- 03	BAIL-2	(Seat No-9)
46	598/2025	04.01.2025	WP (C) - 29105/2024	ASWINI MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01- 02		(Seat No-9)
47	599/2025	04.01.2025	WP (C) - 32284/2024	H. K. MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2025-01- 02	WRIT BRANCH-8	(Seat No- 39)
48	600/2025	04.01.2025	BLAPL- 12998/2024	BK NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-01- 03		(Seat No- 39)
49	601/2025	04.01.2025	WP (C) - 29601/2024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 15	Order Dtd. 2025-01- 02		(Seat No- 39)
50	602/2025	04.01.2025	BLAPL- 12997/2024	AK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01- 03	BAIL-2	(Seat No-9)
51	603/2025	04.01.2025	WP (C) - 28650/2024	B. C. PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-04- 07		(Seat No-9)
52	605/2025	04.01.2025	CRLMC- 4852/2024	A K BEHERA	C.O.	COURT NO. 23	Order Dtd.		(Seat No-9)

							2025-01-02		
53	607/2025	04.01.2025	BLAPL-13000/2024	PK MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-01-03		(Seat No-9)
54	608/2025	04.01.2025	WP (C) - 31877/2024	S. K. RATH	C.O.	COURT NO. 23	Order Dtd. 2024-12-20	WRIT BRANCH-4	(Seat No-19)
55	609/2025	04.01.2025	WP (C) - 32382/2024	P. R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-01-02	WRIT BRANCH-4	(Seat No-46)
56	611/2025	04.01.2025	BLAPL-13004/2024	PK MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-01-03		(Seat No-46)
57	612/2025	04.01.2025	CRLMC-4844/2024	G R PTR A	C.O.	COURT NO. 23	Order Dtd. 2025-01-02		(Seat No-46)
58	613/2025	04.01.2025	WP (C) - 26042/2024	A. K. JATI	C.O.	COURT NO. 23	Order Dtd. 2025-01-02		(Seat No-46)
59	614/2025	04.01.2025	WP (C) - 32856/2024	M. R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-01-02		(Seat No-46)
60	616/2025	04.01.2025	WP (C) - 32999/2024	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-01-02	WRIT BRANCH-2	(Seat No-6)
61	618/2025	04.01.2025	ABLAPL-11818/2024	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-6)
62	619/2025	04.01.2025	WP (C) - 31208/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	WRIT BRANCH-7	(Seat No-5)
63	621/2025	04.01.2025	ABLAPL-15002/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-1	(Seat No-3)
64	622/2025	04.01.2025	WP (C) - 31290/2024	P. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2025-01-27	WRIT BRANCH-5	(Seat No-22)
65	624/2025	04.01.2025	ABLAPL-15005/2024	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-01-02		(Seat No-22)
66	625/2025	04.01.2025	TRP (C) -	J. SAHOO	C.O.	COURT	Order		(Seat

			398/2024			NO. 16	Dtd. 2025-02-10		No-22)
67	626/2025	04.01.2025	ABLAPL-15006/2024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 16	Order Dtd. 2025-01-02		(Seat No-22)
68	628/2025	04.01.2025	CRLMC-4770/2024	A PARIDA	C.O.	COURT NO. 16	Order Dtd. 2025-01-02		(Seat No-22)
69	629/2025	04.01.2025	WP (C) - 30739/2024	G.K TRIPATHY	C.O.	COURT NO. 16	Order Dtd. 2025-01-02		(Seat No-22)
70	630/2025	04.01.2025	ABLAPL-15009/2024	B. K. PATI	C.O.	COURT NO. 16	Order Dtd. 2025-01-02		(Seat No-22)
71	631/2025	04.01.2025	ABLAPL-15020/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-22)
72	632/2025	04.01.2025	CRLMC-4704/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-22)
73	633/2025	04.01.2025	CRLMC-4698/2024	C RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-22)
74	634/2025	04.01.2025	CRLMC-4065/2024	M S HASAN	C.O.	COURT NO. 15	Order Dtd. 2025-01-29		(Seat No-22)
75	635/2025	04.01.2025	CRLMC-4061/2024	A S PATRA	C.O.	COURT NO. 15	Order Dtd. 2025-01-02		(Seat No-22)
76	636/2025	04.01.2025	ABLAPL-1976/2024	BISWARANJAN DALAI	C.O.	COURT NO. 15	Order Dtd. 2025-01-02	BAIL-1	(Seat No-1)
77	637/2025	04.01.2025	ABLAPL-10305/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 15	Order Dtd. 2025-01-02		(Seat No-1)
78	638/2025	04.01.2025	CRLMC-3874/2024	B BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-02		(Seat No-1)
79	639/2025	04.01.2025	ABLAPL-1562/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2025-01-02		(Seat No-1)

80	641/2025	04.01.2025	CRLMC-4863/2024	R K MOHABHOI	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No-1)
81	642/2025	04.01.2025	WP (C) - 31440/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-01-02	WRIT BRANCH-5	(Seat No-22)
82	643/2025	04.01.2025	CRLMC-4837/2024	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No-22)
83	644/2025	04.01.2025	BLAPL-9873/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	BAIL-2	(Seat No-12)
84	645/2025	04.01.2025	CRLMC-4812/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Seat No-12)
85	653/2025	04.01.2025	WP (C) - 7282/2018	T K NAYAK	C.O.	DR (J)	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
86	654/2025	04.01.2025	WP (C) - 23981/2023	B K SETHI	C.O.	COURT NO. 1	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
87	655/2025	04.01.2025	WP (C) - 32735/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH-2	(Seat No-7)
88	656/2025	04.01.2025	WP (C) - 32738/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
89	657/2025	04.01.2025	WP (C) - 32732/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Seat No-115)
90	658/2025	04.01.2025	WP (C) - 32776/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Seat No-115)
91	659/2025	04.01.2025	WP (C) - 32890/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Seat No-115)
92	660/2025	04.01.2025	WP (C) - 32888/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Seat No-115)
93	661/2025	04.01.2025	WP (C) - 29659/2024	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-01-		(Seat No-115)

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94	662/2025	04.01.2025	WP (C) - 29659/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01- 03		(Seat No- 115)
95	663/2025	04.01.2025	WP (C) - 32842/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02- 05		(Seat No- 115)
96	665/2025	04.01.2025	WP (C) - 32990/2024	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-02- 05	WRIT BRANCH-5	(Seat No- 21)
97	666/2025	04.01.2025	WP (C) - 32889/2024	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 09		(Seat No- 21)
98	667/2025	04.01.2025	CRLA- 1129/2024	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01- 03		(Seat No- 21)
99	668/2025	04.01.2025	ABLAPL- 11793/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No- 21)
100	669/2025	04.01.2025	CRLA- 1060/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2025-01- 20		(Seat No- 21)
101	670/2025	04.01.2025	BLAPL- 13020/2024	D K JENA	C.O.	COURT NO. 5	Order Dtd. 2025-01- 03		(Seat No- 21)
102	671/2025	04.01.2025	BLAPL- 13064/2024	C K ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-01- 03		(Seat No- 21)
103	672/2025	04.01.2025	WP (C) - 12113/2013	D K BISOI	C.O.	COURT NO. 5	Order Dtd. 2024-12- 17	WRIT BRANCH-1	(Seat No-4)
104	673/2025	04.01.2025	BLAPL- 13055/2024	N SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-01- 03		(Seat No-4)
105	674/2025	04.01.2025	WP (C) - 12113/2013	D K PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-12- 17	WRIT BRANCH-1	(Seat No-4)
106	675/2025	04.01.2025	BLAPL- 13045/2024	PABITRA KUMAR NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-01- 03		(Seat No-4)
107	676/2025	04.01.2025	ABLAPL- 14526/2024	CHHABI RANA	C.O.	COURT NO. 5	Order Dtd.		(Seat No-4)

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108	677/2025	04.01.2025	FAO-257/2022	P K LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-01-16	MISC. APPEAL SEC.	(Seat No-5)
109	678/2025	04.01.2025	BLAPL-13034/2024	S SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-01-03	BAIL-1	(Seat No-3)
110	679/2025	04.01.2025	WP (C) - 459/2016	J C BARAL	C.O.	COURT NO. 6	Order Dtd. 2024-12-17	WRIT BRANCH-2	(Seat No-45)
111	680/2025	04.01.2025	WP (C) - 459/2016	M NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-12-17	WRIT BRANCH-2	(Seat No-45)
112	681/2025	04.01.2025	BLAPL-13030/2024	A K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01-03		(Seat No-45)
113	682/2025	04.01.2025	BLAPL-13032/2024	RAHUL SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-01-03		(Seat No-45)
114	683/2025	04.01.2025	WP (C) - 22915/2015	S P SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-12-17	WRIT BRANCH-1	(Seat No-3)
115	684/2025	04.01.2025	BLAPL-13038/2024	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-03		(Seat No-3)
116	685/2025	04.01.2025	WP (C) - 22914/2015	D SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-12-17	WRIT BRANCH-1	(Seat No-3)
117	686/2025	04.01.2025	BLAPL-13039/2024	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-03		(Seat No-3)
118	687/2025	04.01.2025	WP (C) - 22915/2015	D SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-12-17	WRIT BRANCH-1	(Seat No-3)
119	688/2025	04.01.2025	BLAPL-13041/2024	S K SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-01-03		(Seat No-3)
120	689/2025	04.01.2025	WP (C) - 18652/2016	C R NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-12-17	WRIT BRANCH-8	(Seat No-42)
121	690/2025	04.01.2025	BLAPL-	S K SAHOO	C.O.	COURT	Order		(Seat

			13042/2024			NO. 6	Dtd. 2025-01-03		No-42)
122	691/2025	04.01.2025	WP (C) - 15241/2016	R C MUDULI	C.O.	COURT NO. 6	Order Dtd. 2024-12-17	WRIT BRANCH-4	(Seat No-38)
123	692/2025	04.01.2025	BLAPL- 13043/2024	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-03		(Seat No-38)
124	693/2025	04.01.2025	WP (C) - 23063/2015	S K PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-12-17	WRIT BRANCH-2	(Seat No-45)
125	695/2025	04.01.2025	BLAPL- 13044/2024	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-03		(Seat No-45)
126	696/2025	04.01.2025	BLAPL- 13046/2024	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-03	BAIL-2	(Seat No-9)
127	697/2025	04.01.2025	BLAPL- 13051/2024	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-03		(Seat No-9)
128	698/2025	04.01.2025	BLAPL- 13056/2024	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-03	BAIL-2	(Seat No-11)
129	699/2025	04.01.2025	BLAPL- 13066/2024	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-03	BAIL-1	(Seat No-1)
130	700/2025	04.01.2025	CRLMC- 1090/2024	S K BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No-6)
131	702/2025	04.01.2025	ABLAPL- 11819/2024	D K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-03		(Seat No-6)
132	703/2025	04.01.2025	CRLMC- 2641/2022	S K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-07	CRIMINAL MISC	(Seat No-1)
133	704/2025	04.01.2025	ABLAPL- 14902/2024	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Seat No-3)
134	705/2025	04.01.2025	CRLMC- 2641/2022	S.K.MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-02-07	CRIMINAL MISC	(Seat No-1)

135	706/2025	04.01.2025	ABLAPL-14920/2024	P K BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-01-02	BAIL-2	(Seat No-7)
136	707/2025	04.01.2025	ABLAPL-14695/2024	B.R.SENPATI	C.O.	COURT NO. 10	Order Dtd. 2024-12-23	BAIL-2	(Seat No-16)
137	710/2025	04.01.2025	BLAPL-13052/2024	S. CHOUDHURY	C.O.	COURT NO. 10	Order Dtd. 2025-01-03	BAIL-1	(Seat No-1)
138	711/2025	04.01.2025	BLAPL-13040/2024	S. CHOUDHURY	C.O.	COURT NO. 10	Order Dtd. 2025-01-03		(Seat No-1)
139	712/2025	04.01.2025	WP (C) - 22921/2018	S K BEHERA	C.O.	DR (J)	Order Dtd. 2025-01-27	WRIT BRANCH-8	(Seat No-43)
140	713/2025	04.01.2025	WP (C) - 33342/2024	R. K. MOHAPATRA	C.O.	COURT NO. 14	Order Dtd. 2025-01-30	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
141	714/2025	04.01.2025	BLAPL-13061/2024	S. CHOUDHURY	C.O.	COURT NO. 14	Order Dtd. 2025-01-03		(Seat No-114)
142	715/2025	04.01.2025	WP (C) - 26660/2024	R. K. BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-01-31		(Seat No-114)
143	716/2025	04.01.2025	BLAPL-13022/2024	RAJENDRA KUMAR SAHU	C.O.	COURT NO. 14	Order Dtd. 2025-01-03		(Seat No-114)
144	717/2025	04.01.2025	WP (C) - 23183/2024	A K MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-01-03		(Seat No-114)
145	718/2025	04.01.2025	WP (C) - 32681/2024	G. R. PATRA	C.O.	COURT NO. 14	Order Dtd. 2025-01-03		(Seat No-114)
146	719/2025	04.01.2025	WP (C) - 24948/2024	S NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-01-03		(Seat No-114)
147	720/2025	04.01.2025	WP (C) - 32072/2024	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2024-12-20	WRIT BRANCH-1	(Seat No-2)
148	721/2025	04.01.2025	WP (C) - 17763/2024	R. K. DEHURY	C.O.	COURT NO. 14	Order Dtd. 2025-01-		(Seat No-2)

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149	722/2025	04.01.2025	FAO-257/2022	B MAHALI	C.O.	COURT NO. 6	Order Dtd. 2025-01-16	MISC. APPEAL SEC.	(Seat No-5)
150	723/2025	04.01.2025	WP (C) - 29831/2024	BIBHUTI BHUSAN NANDA	C.O.	COURT NO. 6	Order Dtd. 2025-01-03	WRIT BRANCH-4	(Seat No-27)
151	724/2025	04.01.2025	WP (C) - 17763/2024	B. N. SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-01-02		(Seat No-27)
152	725/2025	04.01.2025	CRLA-727/2024	A. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-03	CRIMINAL APPEAL	(Seat No-8)
153	726/2025	04.01.2025	WP (C) - 26257/2024	G. C. JENA	C.O.	COURT NO. 6	Order Dtd. 2025-01-02		(Seat No-8)
154	727/2025	04.01.2025	WP (C) - 32458/2024	R K SAHU	C.O.	COURT NO. 21	Order Dtd. 2025-01-28		(Seat No-8)
155	728/2025	04.01.2025	CRLMC-4813/2024	S. CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-12-19		(Seat No-8)
156	729/2025	04.01.2025	WP (C) - 29775/2024	S. S. PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-01-02	WRIT BRANCH-3	(Seat No-11)
157	730/2025	04.01.2025	WP (C) - 32549/2024	P K DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-28	WRIT BRANCH-4	(Seat No-37)
158	731/2025	04.01.2025	WP (C) - 32818/2024	B K PATI	C.O.	COURT NO. 21	Order Dtd. 2025-02-03		(Seat No-37)
159	732/2025	04.01.2025	ABLAPL-14958/2024	H. K. PATRA	C.O.	COURT NO. 21	Order Dtd. 2025-01-02		(Seat No-37)
160	733/2025	04.01.2025	BLAPL-12918/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-03		(Seat No-37)
161	734/2025	04.01.2025	BLAPL-13058/2024	K. C. SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-01-03	BAIL-1	(Seat No-1)
162	735/2025	04.01.2025	BLAPL-13048/2024	SANTOSH KUMAR	C.O.	COURT NO. 21	Order Dtd.		(Seat No-1)

				MAHANTY			2025-01-03		
163	736/2025	04.01.2025	BLAPL-13067/2024	JADUNATH PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-01-03	BAIL-1	(Seat No-1)
164	737/2025	04.01.2025	WP (C) - 2234/2020	DILLIP SAMAL	C.O.	COURT NO. 21	Order Dtd. 2024-12-17	WRIT BRANCH-7	(Seat No-15)
165	738/2025	04.01.2025	WP (C) - 2241/2020	DILLIP SAMAL	C.O.	COURT NO. 21	Order Dtd. 2024-12-17	WRIT BRANCH-7	(Seat No-15)
166	739/2025	04.01.2025	ABLAPL-14972/2024	P.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-15)
167	740/2025	04.01.2025	ABLAPL-14951/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-15)
168	741/2025	04.01.2025	ABLAPL-14959/2024	M.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-15)
169	742/2025	04.01.2025	ABLAPL-14947/2024	PK SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-15)
170	743/2025	04.01.2025	ABLAPL-12025/2024	MANOJ KR.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03		(Seat No-15)
171	744/2025	04.01.2025	ABLAPL-15025/2024	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03	BAIL-2	(Seat No-11)
172	745/2025	04.01.2025	ABLAPL-14948/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-1	(Seat No-1)
173	746/2025	04.01.2025	ABLAPL-14955/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-1	(Seat No-5)
174	747/2025	04.01.2025	ABLAPL-15026/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03		(Seat No-5)
175	748/2025	04.01.2025	ABLAPL-15034/2024	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03	BAIL-1	(Seat No-2)
176	749/2025	04.01.2025	ABLAPL-	AK MISHRA	C.O.	COURT	Order		(Seat

			14963/2024			NO. 2 OLD	Dtd. 2025-01- 02		No-2)
177	750/2025	04.01.2025	ABLAPL- 12045/2024	S.C.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 03		(Seat No-2)
178	751/2025	04.01.2025	ABLAPL- 14960/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02		(Seat No-2)
179	752/2025	04.01.2025	ABLAPL- 14971/2024	H JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02		(Seat No-2)
180	753/2025	04.01.2025	ABLAPL- 12125/2024	P.K.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 03	BAIL-2	(Seat No-8)
181	754/2025	04.01.2025	ABLAPL- 12139/2024	BISWAJIT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	BAIL-2	(Seat No- 10)
182	755/2025	04.01.2025	ABLAPL- 14969/2024	RK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02		(Seat No- 10)
183	756/2025	04.01.2025	ABLAPL- 14896/2024	R.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 03	BAIL-1	(Seat No-1)
184	757/2025	04.01.2025	ABLAPL- 14959/2024	M.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02		(Seat No-1)
185	758/2025	04.01.2025	ABLAPL- 14982/2024	G. R. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02	BAIL-1	(Seat No-2)
186	759/2025	04.01.2025	ABLAPL- 14988/2024	B MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02		(Seat No-2)
187	760/2025	04.01.2025	ABLAPL- 14989/2024	B MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02		(Seat No-2)
188	761/2025	04.01.2025	ABLAPL- 14990/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02	BAIL-1	(Seat No- 13)
189	776/2025	04.01.2025	WPC (OA) - 1505/2017	B SAMAL	C.O.	COURT NO. 25	Order Dtd. 2023-02- 22	OA Branch	(Seat No-1)

190	777/2025	04.01.2025	CRLA-1301/2024	M.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-1)
191	778/2025	04.01.2025	MACA-438/2016	S.R. OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03	MISC. APPEAL SEC.	(Seat No-7)
192	779/2025	04.01.2025	WP (C) - 33223/2024	S P SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	WRIT BRANCH-4	(Seat No-17)
193	780/2025	04.01.2025	WP (C) - 19413/2014	C R NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-09-23	WRIT BRANCH-2	(Seat No-7)
194	781/2025	04.01.2025	WP (C) - 30248/2024	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-03		(Seat No-7)
195	782/2025	04.01.2025	ABLAPL-14893/2024	S BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-02	BAIL-1	(Seat No-1)
196	784/2025	04.01.2025	WP (C) - 26958/2024	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-03		(Seat No-1)
197	785/2025	04.01.2025	ABLAPL-14607/2024	AK SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-02		(Seat No-1)
198	786/2025	04.01.2025	ABLAPL-14991/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-1)
199	787/2025	04.01.2025	WP (C) - 32443/2024	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03		(Seat No-1)
200	789/2025	04.01.2025	ABLAPL-14900/2024	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-1)
201	790/2025	04.01.2025	ABLAPL-14897/2024	JJ PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-1)
202	791/2025	04.01.2025	ABLAPL-14895/2024	KC RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-1)
203	792/2025	04.01.2025	ABLAPL-14993/2024	A PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-	BAIL-1	(Seat No-1)

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204	793/2025	04.01.2025	ABLAPL-14899/2024	SK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-1	(Seat No-1)
205	794/2025	04.01.2025	WP (C) - 32708/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03	WRIT BRANCH-3	(Seat No-12)
206	795/2025	04.01.2025	ABLAPL-14985/2024	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-12)
207	796/2025	04.01.2025	ABLAPL-14994/2024	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-1	(Seat No-1)
208	797/2025	04.01.2025	WP (C) - 33261/2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03		(Seat No-1)
209	798/2025	04.01.2025	WP (C) - 32724/2024	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
210	799/2025	04.01.2025	WP (C) - 24695/2024	K. K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03		(Seat No-113)
211	800/2025	04.01.2025	WP (C) - 32718/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03		(Seat No-113)
212	802/2025	04.01.2025	WP (C) - 32997/2024	P. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03	WRIT BRANCH-1	(Seat No-2)
213	803/2025	04.01.2025	WP (C) - 32709/2024	M M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03		(Seat No-2)
214	804/2025	04.01.2025	WP (C) - 32867/2024	J. LENKA	C.O.	IN CHAMBERS	Order Dtd. 2025-02-19		(Seat No-2)
215	805/2025	04.01.2025	WP (C) - 32268/2024	G. B. SINGH	C.O.	IN CHAMBERS	Order Dtd. 2025-01-03	WRIT BRANCH-1	(Seat No-2)
216	806/2025	04.01.2025	WP (C) - 33164/2024	S. K. PARIDA	C.O.	IN CHAMBERS	Order Dtd. 2025-01-03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
217	807/2025	04.01.2025	WP (C) - 29139/2024	L. SAHOO	C.O.	IN CHAMBERS	Order Dtd.		(Seat No-

							2025-01-02		114)
218	808/2025	04.01.2025	WP (C) - 29130/2024	L. SAHOO	C.O.	IN CHAMBERS	Order Dtd. 2025-01-02		(Seat No-114)
219	809/2025	04.01.2025	WP (C) - 31044/2024	S. P. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-06	WRIT BRANCH-4	(Seat No-19)
220	810/2025	04.01.2025	WP (C) - 31692/2024	S. P. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-01-08	WRIT BRANCH-8	(Seat No-40)
221	811/2025	04.01.2025	CRLA-1282/2024	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-40)
222	812/2025	04.01.2025	ABLAPL-14968/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-40)
223	813/2025	04.01.2025	ABLAPL-9247/2024	DILLIP KUMAR RAY	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Seat No-40)
224	814/2025	04.01.2025	ABLAPL-11320/2024	J BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-01-03		(Seat No-40)
225	815/2025	04.01.2025	ABLAPL-13958/2024	M MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-01-03	BAIL-2	(Seat No-16)
226	816/2025	04.01.2025	ABLAPL-15032/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03		(Seat No-16)
227	817/2025	04.01.2025	ABLAPL-14962/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-1	(Seat No-6)
228	818/2025	04.01.2025	ABLAPL-14973/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-6)
229	819/2025	04.01.2025	CRLA-1308/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-6)
230	820/2025	04.01.2025	ABLAPL-14987/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-1	(Seat No-1)
231	821/2025	04.01.2025	ABLAPL-	ANITA SAHOO	C.O.	COURT	Order	BAIL-1	(Seat

			14901/2024			NO. 2 OLD	Dtd. 2025-01- 02		No- 13)
232	822/2025	04.01.2025	ABLAPL- 14894/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02		(Seat No- 13)
233	823/2025	04.01.2025	ABLAPL- 14892/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 02		(Seat No- 13)
234	824/2025	04.01.2025	ABLAPL- 15027/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 03		(Seat No- 13)
235	825/2025	04.01.2025	ABLAPL- 15023/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 03		(Seat No- 13)
236	826/2025	04.01.2025	ABLAPL- 15024/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 03		(Seat No- 13)
237	827/2025	04.01.2025	ABLAPL- 15033/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 03		(Seat No- 13)
238	828/2025	04.01.2025	ABLAPL- 15029/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 03		(Seat No- 13)
239	829/2025	04.01.2025	ABLAPL- 15021/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 03		(Seat No- 13)
240	830/2025	04.01.2025	CRLA- 1250/2024	JUDHISTHIR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01- 03		(Seat No- 13)
241	836/2025	04.01.2025	BLAPL- 12962/2024	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01- 03	BAIL-2	(Seat No- 16)
242	837/2025	04.01.2025	ABLAPL- 15012/2024	B SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-01- 02	BAIL-1	(Seat No-2)
243	529/2025	04.01.2025	WPC (OAC) - 865/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11- 30	OA Branch	(Seat No-1)
244	532/2025	04.01.2025	WPC (OA) - 3185/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07- 22	OA Branch	(Seat No-1)

245	534/2025	04.01.2025	CRLMC-3647/2022	SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-01-03	CRIMINAL MISC	(Seat No-4)
246	535/2025	04.01.2025	TRP (C) - 14/2023	SUKANTA KUMAR SAHOO	GENERAL		Order Dtd. 2023-11-09	M.J.C.	(Seat No-6)
247	536/2025	04.01.2025	WP (C) - 23063/2015	MUKESH RANJAN GAUDA	GENERAL		Judgement Dtd. 2024-12-17	WRIT BRANCH-2	(Seat No-45)
248	542/2025	04.01.2025	WP (C) - 28246/2024	RAMESH CHANDRA NAYAK	GENERAL		Order Dtd. 2025-01-03		(Seat No-45)
249	561/2025	04.01.2025	WP (C) - 32472/2024	BIKRAM PRADHAN	GENERAL		Petition With Annexures	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
250	615/2025	04.01.2025	WP (C) - 33188/2024	APARESH BHOI	GENERAL		Order Dtd. 2025-01-03	WRIT BRANCH-5	(Seat No-20)
251	640/2025	04.01.2025	WP (C) - 39000/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-6	(Seat No-36)
252	646/2025	04.01.2025	ABLAPL-64/2025	APARESH BHOI	GENERAL		Entire Brief		(Seat No-36)
253	647/2025	04.01.2025	BLAPL-12923/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-01-02		(Seat No-36)
254	648/2025	04.01.2025	BLAPL-12133/2024	SUBHRANSU BAGARTY	GENERAL		Final Order	BAIL-1	(Seat No-5)
255	649/2025	04.01.2025	BLAPL-12895/2024	KULDEEP MOHANTY	GENERAL		Order Dtd. 2025-01-02		(Seat No-5)
256	650/2025	04.01.2025	WP (C) - 25203/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seat No-5)
257	651/2025	04.01.2025	WP (C) - 25199/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seat No-5)
258	652/2025	04.01.2025	WP (C) - 25155/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seat No-5)
259	664/2025	04.01.2025	WP (C) - 33492/2011	ADVOCATE T.K.	GENERAL		Entire Document	WRIT BRANCH	(Seat No-

				DWIBEDI				(DIVISION BENCH)	117)
260	694/2025	04.01.2025	WP (C) - 25136/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2019-07-30	WRIT BRANCH-2	(Seat No-7)
261	701/2025	04.01.2025	BLAPL-13057/2024	SUJIT KUMAR SWAIN	GENERAL		Order Dtd. 2025-01-03	BAIL-2	(Seat No-11)
262	708/2025	04.01.2025	BLAPL-7468/2024	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2025-01-03		(Seat No-11)
263	709/2025	04.01.2025	ABLAPL-11733/2024	MANAS RANJAN MOHAPATRA	GENERAL		Order Dtd. 2025-01-03	BAIL-2	(Seat No-12)
264	762/2025	04.01.2025	WP (C) - 33284/2022	MANAS PATI	GENERAL		Order Dtd. 2025-01-02	WRIT BRANCH-6	(Seat No-35)
265	775/2025	04.01.2025	WP (C) - 33140/2024	MANAS PATI	GENERAL		Order Dtd. 2025-01-03	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
266	783/2025	04.01.2025	WP (C) - 33003/2024	MANAS PATI	GENERAL		Order Dtd. 2025-01-03	WRIT BRANCH-1	(Seat No-2)
267	801/2025	04.01.2025	BLAPL-7781/2024	TARINI PANIGRAHI	GENERAL		Order Dtd. 2025-01-03		(Seat No-2)
268	838/2025	04.01.2025	CRLMC-4053/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-01-02		(Seat No-2)
269	839/2025	04.01.2025	ABLAPL-14984/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-01-02	BAIL-2	(Seat No-12)
270	840/2025	04.01.2025	ABLAPL-14933/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-01-02		(Seat No-12)
271	841/2025	04.01.2025	ABLAPL-14922/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-01-02	BAIL-1	(Seat No-5)
272	842/2025	04.01.2025	CRLMC-4919/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-01-03		(Seat No-5)
273	843/2025	04.01.2025	ABLAPL-	BADAL KUMAR	GENERAL		Order		(Seat

			14999/2024	BEHERA			Dtd. 2025-01-03		No-5)
274	537/2025	04.01.2025	MA-45/1987	S CHOUDHURY	GENERAL			MISC. APPEAL SEC.	(Seat No-1)
275	538/2025	04.01.2025	CRLA- 109/2017	K K NATH	GENERAL			CRIMINAL APPEAL	(Seat No-8)
276	539/2025	04.01.2025	ABLAPL- 8643/2020	A DAS	GENERAL			BAIL-2	(Seat No- 10)
277	540/2025	04.01.2025	WP (C) - 8250/2022	K C SAMAL	GENERAL			WRIT BRANCH-8	(Seat No- 41)
278	541/2025	04.01.2025	WP (C) - 30800/2024	M K PANI	GENERAL			WRIT BRANCH-3	(Seat No- 11)
279	543/2025	04.01.2025	WP (C) - 32611/2024	M K PANI	GENERAL		Petition	WRIT BRANCH-7	(Seat No-5)
280	544/2025	04.01.2025	WP (C) - 36849/2023	B P TANGA	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
281	545/2025	04.01.2025	WP (C) - 36848/2023	B P TANGA	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
282	546/2025	04.01.2025	WP (C) - 36847/2023	B P TANGA	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
283	547/2025	04.01.2025	WP (C) - 36851/2023	B P TANGA	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
284	548/2025	04.01.2025	WP (C) - 36854/2023	B P TANGA	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
285	549/2025	04.01.2025	CRLMC- 4025/2024	RAJESH PATTNAIK	GENERAL		Petition		(Seat No- 120)
286	551/2025	04.01.2025	CRLREV- 159/2024	M N MOHANTY	GENERAL		Petition	CRIMINAL REVISION	(Seat No-4)
287	552/2025	04.01.2025	OJC- 7818/2000	R K BARIK	GENERAL		Petition		(Seat No-4)
288	553/2025	04.01.2025	CRLREV- 153/2024	M N MOHANTY	GENERAL		Petition	CRIMINAL REVISION	(Seat No-4)
289	554/2025	04.01.2025	WP (C) - 27629/2019	R K BARIK	GENERAL		Petition	WRIT BRANCH-6	(Seat No- 24)
290	555/2025	04.01.2025	CONTC- 3630/2021	B MOHAPATRA	GENERAL		Petition	CONTEMPT	(Seat No-1)

291	556/2025	04.01.2025	WP (C) - 10819/2022	S BEHERA	GENERAL		Petition	WRIT BRANCH-6	(Seat No- 35)
292	558/2025	04.01.2025	WP (C) - 3451/2021	B MOHAPATRA	GENERAL		Petition	WRIT BRANCH-7	(Seat No- 44)
293	559/2025	04.01.2025	RSA- 342/2017	SBUDGATA	GENERAL		Petition	SECOND APPEAL	(Seat No-3)
294	560/2025	04.01.2025	WP (C) - 16650/2024	T K NAYAK	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
295	562/2025	04.01.2025	WP (C) - 19384/2010	A K MOHANTY	GENERAL		Petition		(Seat No- 110)
296	563/2025	04.01.2025	MA- 156/1996	K N SAHOO	GENERAL		Petition	MISC. APPEAL SEC.	(Seat No-2)
297	564/2025	04.01.2025	WP (C) - 8006/2017	K N SAHOO	GENERAL		Petition	WRIT BRANCH-1	(Seat No-2)
298	565/2025	04.01.2025	CRLMC- 1951/2023	P K PANI	GENERAL		Petition	CRIMINAL MISC	(Seat No-2)
299	566/2025	04.01.2025	WP (C) - 17090/2016	P K SWAIN	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
300	567/2025	04.01.2025	BLAPL- 7721/2024	R K MOHABHOI	GENERAL		Petition	BAIL-1	(Seat No-4)
301	568/2025	04.01.2025	BLAPL- 12186/2023	P BEHERA	GENERAL		Petition	BAIL-1	(Seat No-3)
302	590/2025	04.01.2025	SA- 229/1955	S BEHERA	GENERAL		Petition		(Seat No-3)
303	593/2025	04.01.2025	CRLA- 602/2023	A K PRADHAN	GENERAL		Petition	CRIMINAL APPEAL	(Seat No-9)
304	604/2025	04.01.2025	SA-14/1959	J P KAR	GENERAL				(Seat No-9)
305	606/2025	04.01.2025	WA- 2656/2023	S P SAMANTA	GENERAL			WRIT APPEAL	(Seat No-7)
306	610/2025	04.01.2025	WP (C) - 2578/2002	S DAS	GENERAL				(Seat No-7)
307	617/2025	04.01.2025	CONTC- 12/2024	N PANDA	GENERAL				(Seat No-7)
308	620/2025	04.01.2025	WP (C) - 32334/2024	P K SWAIN	GENERAL				(Seat No-7)
309	623/2025	04.01.2025	OJC- 1198/1991	P K MISHRA	GENERAL				(Seat No-7)
310	627/2025	04.01.2025	OJC- 1120/1978	S K OJHA	GENERAL				(Seat No-7)
311	763/2025	04.01.2025	CMP- 1380/2024	H K BHOL	GENERAL				(Seat No-7)
312	764/2025	04.01.2025	BLAPL- 13037/2024	A MOHANTY	GENERAL				(Seat No-7)

313	765/2025	04.01.2025	WP (C) - 33250/2024	B N SHADANGI	GENERAL				(Seat No-7)
314	766/2025	04.01.2025	WP (C) - 33250/2024	B N SHADANGI	GENERAL				(Seat No-7)
315	767/2025	04.01.2025	WP (C) - 33250/2024	B N SHADANGI	GENERAL				(Seat No-7)
316	768/2025	04.01.2025	WP (C) - 33250/2024	B N SHADANGI	GENERAL				(Seat No-7)
317	769/2025	04.01.2025	WP (C) - 33250/2024	B N SHADANGI	GENERAL				(Seat No-7)
318	770/2025	04.01.2025	WP (C) - 33250/2024	B N SHADANGI	GENERAL				(Seat No-7)
319	771/2025	04.01.2025	WP (C) - 33250/2024	B N SHADANGI	GENERAL				(Seat No-7)
320	772/2025	04.01.2025	WP (C) - 33250/2024	B N SHADANGI	GENERAL				(Seat No-7)
321	773/2025	04.01.2025	WP (C) - 33250/2024	B N SHADANGI	GENERAL				(Seat No-7)
322	774/2025	04.01.2025	WP (C) - 33234/2024	B N SHADANGI	GENERAL				(Seat No-7)
323	788/2025	04.01.2025	COPET- 60/2013	R.K.MALLICK	GENERAL		Entire Order		(Seat No-7)
324	831/2025	04.01.2025	OJC- 3779/1993	A BEHERA	GENERAL				(Seat No-7)
325	832/2025	04.01.2025	OJC- 3779/1993	A BEHERA	GENERAL				(Seat No-7)
326	833/2025	04.01.2025	OJC- 9618/1992	A BEHERA	GENERAL				(Seat No-7)
327	834/2025	04.01.2025	OJC- 9618/1992	A BEHERA	GENERAL				(Seat No-7)
328	835/2025	04.01.2025	CMP-4/2025	J BEHERA	GENERAL				(Seat No-7)

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